

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 81/TT/2012

Date: 10.6.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission tariff for 1 no. 400 kV 63 MVAR Line Reactor at Cochin
under Kudankulam ATS in SR

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

- (a) How the 63 MVAR Line Reactor could be commissioned without corresponding transmission line, when the line reactor of the other Ckt. of 400 kV D/C Cochin-Edamon line has been allowed as Bus Reactor;
- (b) Approval of the Board of Power Grid for using the line reactor as bus reactor (In the extracts of minutes of 19th meeting of SRPC held on 1.6.2012, submitted along with the petitioner's affidavit dated 6.2.2014, it has been mentioned that "63 MVAR reactor at Cochin was test charged on 30.12.2011 by Power Grid". It does not mention that it was a line reactor which has been proposed by Power Grid to be used as Bus Reactor to control the loading in Thrissur-Cochin line. Hence there is no approval of SRPC in this regard. Further, the Commission sought to know during hearing on 26.11.2013 whether the approval of the board of Power Grid was taken for using the reactor as bus reactor).

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)